

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 265 OF 2026

IN THE MATTER OF:

Jatinder Singh Aulakh

....PETITIONER

VERSUS

State of Punjab & Ors.

....RESPONDENT

MEMO OF PARTIES

Jatinder Singh Aulakh

....PETITIONER

VERSUS

1. State of Punjab

Through the Secretary, Environment, Forest and Climate Change
Government of Punjab
Room No. 323, 3rd Floor, Punjab Civil Secretariat-2,
Sector-9, Chandigarh-160009,
Email: secy.te@punjab.gov.in

Respondent No.1

2. The Director, Mining and Geology

Government of Punjab
17 Bays Building, Sector-18, Chandigarh-160018
Email: mining.dwr.chd@punjab.gov.in / info@miningpunjab.com

Respondent No.2

3. The District Magistrate, Pathankot

Deputy Commissioner Office, Malikpur,
Pathankot-145001
Email: dc.pathankot@gmail.com

Respondent No.3

4. Punjab State Pollution Control Board (PSPCB)

Through Member Secretary
Vatavaran Bhavan, Nabha Road, Patiala -147001
Email: msppcb@punjab.gov.in

Respondent No.4